

The illicit market price of Narcotic Drugs vary widely depending upon the time and place of seizure, purity of the drug etc. No precise amount of the drugs seized can, therefore, be furnished.

(c) and (d) Some foreign nationals have been arrested in cases relating to smuggling of narcotics during the last few years. Whenever a foreign national is arrested, appropriate action is taken in coordination with the concerned national and international enforcement agencies.

The field formations remain vigilant to check the smuggling of narcotics. Appropriate anti-smuggling measures are taken in coordination with the concerned Central and State Government authorities. Close cooperation with the concerned international agencies is also maintained to curb smuggling of drugs. The matter is kept under constant review for appropriate action.

#### Gold Mohar and Finlay Cotton Mills of Bombay

4623. SHRI KESHORAO PARDHI: Will the Minister of COMMERCE be pleased to state :

(a) whether the formerly named Gold Mohar and Finlay Cotton Mills of Bombay have been taken over by Government recently;

(b) if so, whether these mills have started their production after take-over by Government;

(c) if so, the name or mark of their production; and

(d) if not, the time by which the production will be started ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The mark of production of Finlay and Gold Mohur Mills is 'Finlay Sovereign Quality'. The Texmark is also stamped on production of both these mills.

(d) Does not arise in view of reply to part (b).

राष्ट्रीयकृत बैंकों द्वारा अनुसूचित जातियों/ अनुसूचित जनजातियों के व्यक्तियों को ऋण देना

4624. श्री राम बिलास पासवान : क्या वित्त यंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में विभिन्न राष्ट्रीयकृत बैंकों, ग्रामीण, क्षेत्रीय बैंकों, भूमि विकास बैंकों और अन्य बैंकों द्वारा गत तीन वर्षों के दौरान कुल कितने व्यक्तियों को ऋण दिए गए और उन्हें ऋण की कितनी कितनी राशि दी गयी;

(ख) उस ऋण में से अनुसूचित जातियों और अनुसूचित जनजातियों के लोगों को पृथक पृथक कितनी धनराशि के ऋण दिए गए;

(ग) क्या अनुसूचित जातियों और अनुसूचित जनजातियों के सदस्यों को दी गई ऋण राशि में आर्थिक राजहायता देने का कोई प्रावधान है और यदि हाँ, तो कितने प्रतिशत;

(घ) गत तीन वर्षों के दौरान अनुसूचित जातियों और अनुसूचित जनजातियों के सदस्यों को कितनी आर्थिक राशि सहायता दी गयी; और